

World Bank assistance for drinking water projects

†2019. SHRI BRIJLAL KHABRI: Will the Minister of FINANCE be pleased to state:

- (a) whether Government is receiving aid from World Bank for drinking water projects in urban and rural areas in different States of the country;
- (b) if so, the details thereof; and
- (c) the efforts being made by Government for early completion of these projects especially in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Yes Sir.

(b) As of now, there are 04 projects in rural area and 03 projects in urban areas. The names of these projects and the World Bank credit amount/loan amount in US\$ millions are:

Rural areas:

2nd Karnataka Rural Water Supply & Sanitation Project (151.6); Uttaranchal Rural Water Supply & Sanitation Project (120.0); Punjab Rural Water Supply & Sanitation Project (154.0); and Andhra Pradesh Rural Water Supply & Sanitation Project (150.0)

Urban areas:

Karnataka Urban Water Sector Improvement Project (39.5); Karnataka Municipal Reforms Project (216.0); and 3rd Tamil Nadu Urban Development Project (300.0)

(c) Government has put in place effective monitoring mechanism for all the World Bank assisted projects, including drinking water projects, for their time bound implementation. Presently there is no World Bank assisted drinking water project in the State of Uttar Pradesh.

Entertainment tax on IPL

2020. SHRI B.K. HARIPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether the State Government of Maharashtra has decided to levy entertainment tax on the Indian Premier League (IPL), an arm of Board of Control for Cricket in India (BCCI);

(b) whether till 2007, the BCCI qualified for tax exemption for promoting sports as charitable activity and whether BCCI has over the years generated huge surplus through media rights and sponsorship spending only 10 per cent of the surplus on promotion of cricket;

† Original notice of the question was received in Hindi.